

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509
IB-271/ND/2024

IN THE MATTER OF:

Bank of Maharashtra

Vs.

Saroj Jindal

.....Applicant

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Arpan Naagar, Ms. Jaya Singh, Mr. Surender Singh Yadav, Mr. Kunju Rai, Mr. Krishna Mohan Rai, Aditya Sharma, Mr. Shwetav Kumar, Mr. Vipul Meena, Advs.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought further time to file guarantee agreement as recorded in order dated 27.05.2024. Time prayed for is granted. List the matter on **06.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)